

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Service Tax Appeal No. 58 of 2012-DB

(Arising out of OIA-75/2011/AHD-III/KCG/COMMR-A-/AHD Dated-21/04/2011 passed by Commissioner of Central Excise-AHMEDABAD-III)

Bhumika Consultancy Pvt Lt

Old Gunj Bazar, Near State Bank Of India,
Palanpur,, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Kalpesh P Shah, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

Final Order No. A/ 11263 /2022

DATE OF HEARING:18.10.2022
DATE OF DECISION:18.10.2022

RAMESH NAIR

The appellant have submitted SVLDRS-4 Certificate whereby the case has been settled under Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019, accordingly, the appeal is dismissed as deemed withdrawn.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**